GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1200 ANSWERED ON 02.05.2016

COMPLETE DATA ON TOURIST DESTINATIONS

1200. SHRIMATI V. SATHYA BAMA:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the development projects initiated in various Tourist destinations in the country and the measures taken by the Government to equip the tourist spots with latest state-ofthe-art facilities; and
- (b) the measures taken by the Government to alert and inform correct and complete data on tourist destinations preferred by foreign tourists with latest state-of-the-art facilities using IT and wi-fi technology?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a): The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for various tourism projects subject to availability of funds, liquidation of pending utilization certificates against the funds released earlier, submission of suitable Detailed Project Report (DPR) and adherence to the relevant scheme guidelines.

The State/UT-wise details of number of projects and amount sanctioned during 2015-16 is given in the Annexure.

The Ministry of Tourism has launched the following two new plan schemes during 2014-15:

- 1) Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes.
- 2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.

Under the above mentioned scheme the following components are provided for infrastructure development:

- Development/Upgradation of Passenger Terminals (Road, Rail, Water Transport)
- Procurement of equipment for eco-friendly modes of tourist transport
- Improvement of road connectivity leading to tourist sites/destinations.
- Use of clean energy sources for street lighting
- Slum upgradation
- Tourism Information/Interpretation centres with ATMs/money exchange counters
- Informatory/Directional signages
- Wayside Amenities with emergency vehicle breakdown, repair and refuel facilities
- Infrastructure provision for stationing of caravan vehicles;
- Convention Centres/Golf Course/Aquamarine
 Parks/amusement parks/theme parks
- General Improvements such as earth filling, landscaping (including trees, shrubs), water fountains, fencing, lighting, pavements/walkways/pathways/driveways, seating facilities/shelters, drinking water points, garbage bins, storm water drainage, treatment facilities for sewerage/effluent
- External infrastructure such as water supply, sewerage, drainage, electricity and roads
- Restoration, conservation, illumination of monuments/heritage structures;
- Renewable sources of energy for tourist infrastructure
- Environmental care and access to clean technology
- Parking facilities for two-wheelers, cars, buses, caravans
- Toilet, Cloak room facilities and waiting rooms.

- Equipments for tourism activities such as sound & light show, water sports, adventure sports, etc
- Construction of craft haats/bazaars/souvenir shops/cafeteria
- Construction of open air theatres/amphi-theaters
- Construction of nature trails, watch towers, rain shelters, log huts
- First Aid Centres (including Indian Medicines System);
- Helipads, Heliports, Airstrips, Ropeways required for tourist in the identified circuits
- Shoreline development & Rejuvenation of natural water bodies such as rivers, lakes, streams, river fronts.
- Improvement in communication through telephone booths, mobile services and internet connectivity.
- Any other activity directly related to tourism and required for development of the identified circuit.

(b): Providing information on tourism destinations is the responsibility of the state government/UT administrations. However, Ministry of Tourism has launched the 24x7 Toll Free Multi-Lingual Tourist Info Line for providing support service in terms of giving information relating to Travel & Tourism in India and assist the callers with advice on action to be taken during times of distress while travelling in India and if need be alert the concerned authorities.

Ministry of Tourism, Government of India also releases promotional campaigns in the print, electronic, online and outdoor media in international markets, under the 'Incredible India' brandline, to showcase India's tourism potential and destinations.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1200 ANSWERED ON 02.05.2016 REGARDING COMPLETE DATA ON TOURIST DESTINATIONS.

Year 2015-16 SWADESH DARSHAN SCHEME

(Rs. in Crore)

SI.	Name of	State	Name of Project	Amount
No.	Theme			Sanctioned
1.	North- East India Circuit	Manipur	Development of Tourist Circuit in Manipur: Imphal-Moirang-	89.66
		0	Khongjom-Moreh	00.05
2.	North- East India Circuit	Sikkim	Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar - Phadamchen - Nathang - Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu - Gurudongmer - Mangan - Gangtok - Tumin Lingee - Singtam (exit) in Sikkim	98.05
3.	Eco Circuit	Uttarakhand	Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand.	80.37
4.	Coastal Circuit	Andhra Pradesh	Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore in Andhra Pradesh	60.38

5.	North-	Arunachal	Integrated Development of	97.14
3.	East	Pradesh	Adventure Tourism in	37.14
	India	Flaucsii	Arunachal Pradesh	
	Circuit		Arunachai Pradesh	
6.	Eco	Kerala	Gavi-Patha-Namthitta-	99.22
	Tourism		Vagamon-Thekkady	
	Circuit			
7.	Desert	Rajasthan	Development of Sambhar	63.96
	Circuit		Lake Town and Other	
			Destinations under Desert	
			Circuit in Swadesh Darshan	
			Scheme	
8.	Tribal	Nagaland	Development of Tribal Circuit	97.36
	Circuit		Peren –Kohima-Wokha,	
			Nagaland	
9.	Eco	Telangana	Integrated Development of	91.62
	Circuit		Eco Tourism Circuit in	
			Mahaboobnagar district,	
			Telangana.	
10.	Wildlife	Madhya	Development of Wildlife	92.22
	Circuit	Pradesh	Circuit at Panna –	
			Mukundpur-Sanjay-Dubri-	
			Bandhavgarh-Kanha-Mukki-	
			Pench in Madhya Pradesh	
11.	Wildlife	Assam	Wildlife Circuit of Assam	95.67
	Circuit			
12.	North-	Tripura	Development of North East	99.59
	East		Circuit : Agartala - Sipahijala	
	India		- Melaghar - Udaipur -	
	Circuit		Amarpur - Tirthamukh -	
			Mandirghat – Dumboor-	
			NarikelKunja - Gandachara –	
			Ambassa	
13.	Eco	Mizoram	Integrated Development of	94.91
	Tourism		New Eco-Tourism at	
	Circuit		Thenzawl, Reike & South	
			Zote	
14.	Coastal	West Bengal	Development of Beach	85.39
	Circuit		Circuit – Udaipur - Digha –	
			Shankarpur – Tajpur –	
			Mandarmani – Fraserganj –	

			Bakkhlai -Henry Island	
15.	Coastal	Puducherry	Development of Union	85.28
	Circuit		Territory of Puducherry as	
			Tourist Circuit under	
			"Swadesh Darshan" Scheme	
16.	Tribal	Chhattisgarh	Development of Tribal	99.94
	Circuit		Tourism Circuit Jashpur-	
			Kunkuri-Mainpat-Ambikapur-	
			Maheshpur-ratanpur-Kurdar-	
			Sarodadadar-Gangrel-	
			Kondagaon-	
			Nathyanawagaon-Jagdalpur-	
			Chitrakoot-Tirthgarh in	
			Chattisgarh	
17.	Coastal	Maharashtra	Sindhudurg Circuit	82.76
	Circuit			
			Total	1513.5

PRASAD SCHEME

(Rs. in Crore)

SI.	Name of the Ctate 0 project	Amount
_	Name of the State & project	Amount
No.		Sanctioned
	PUNJAB	
1.	Development of Karuna Sagar Valmiki Sthal at	6.45
	Amritsar	
	RAJASTHAN	
2.	Integrated Development of Pushkar/Ajmer	40.44
	ANDHRA PRADESH	
3.	Development of Amaravati Town, Guntur District	28.36
	of Andhra Pradesh as Tourist Destination	
	ASSAM	
4.	Development of Kamakhya Temple and Pilgrimage	33.98
	Destination in and around Guwahati.	
	BIHAR	
5.	Development of Patna Sahib	41.54
	UTTAR PRADESH	
6.	Development of Varanasi	20.04
	UTTARAKHAND	
7.	Developmemt of Kedarnath	34.78
	Total	205.59
